



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 30th June 2023

ORDER

1. The NCLT New Delhi Bench is hereby reconstituted as follows:

NCLT, New Delhi- Court No. V (Second Half) (w.e.f 03.07.2023)

1. Hon'ble Member (J) Shri Mahendra Khandelwal
2. Hon'ble Member (T) Shri Rahul Prasad Bhatnagar

2. In view of the reconstitution of Court No. V, NCLT New Delhi. The timings of the following courts will be as follows:

NCLT, New Delhi- Court No. IV (First Half) (w.e.f 03.07.2023)

1. Hon'ble Member (J) Dr. P.S.N. Prasad
2. Hon'ble Member (T) Dr. Binod Kumar Sinha

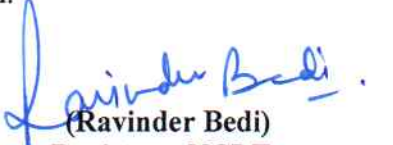
NCLT, Indore Bench (First Half) (w.e.f 03.07.2023)

1. Hon'ble Member (J) Shri Mahendra Khandelwal
2. Hon'ble Member (T) Shri K. K. Singh

3. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

4. Any inadvertent error may be brought to the attention of the undersigned.

5. This issues with the approval of Hon'ble President, NCLT.


(Ravinder Bedi)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.